

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 754 of 1997.

Date of Order : 08.09.2003.

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Mr. Ashok Kumar Pathak

Vs.

D/o. Posts.

For the applicant : None.

For the respondents : Mr. B. Mukherjee, counsel

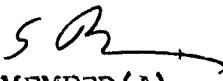
O R D E R

MR. NITYANANDA PRUSTY, J.M.:

Ld. counsel for the applicant is not present even on the second call. Mr. B. Mukherjee, ld. counsel for the respondents is present. On perusal of the file, it is clear that ld. counsel for the applicant was not present on last 14 occasions begining from 05.7.1999 till 02.06.2003. Today also neither the applicant nor his counsel is present in the Court.

2. In view of the above, as it appears that the applicant is no more interested to proceed with the case. Hence, the O.A. is accordingly dismissed for default. *No costs.*


MEMBER(J)


S.B.
MEMBER(A)